

chogramma (for control of Lepidopteran pests) and *Trichoderma* and *Gliocladium* (for control of root rot deration).

(c) and (d) One of the main objectives of this programme is to take the technology developed from laboratory to the farmer's field. Efforts are therefore being made to educate the farmers about the use of biocontrol agents through multilocation field demonstration trials with active participation of local farmers. Farmer's Organizations including Non-governmental organizations, and extension workers are proposed to be involved in the next expanded scale of field demonstration, and pilot scale production.

[*Translation*]

High Power Doordarshan Relay Centre at Charkhari in district Hamirpur of Uttar Pradesh

2063. SHRI VISHWANATH SHARMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the provision of funds had been made in the previous plan period for setting up a High Power Doordarshan Relay Centre at Charkhari town in district Hamirpur of Uttar Pradesh; and

(b) if so, the stage at which the matter stands at present?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) No, Sir.

(b) Does not arise.

Public Grievances Cells in Ministries/Departments

2064. SHRI BHAGWAN SHANKAR RAWAT:

SHRI RAMESH CHAND TOMAR:

SHRIMATI SUMITRA MAHAJAN:

SHRIMATI MAHENDRA KUMARI:

Will the PRIME MINISTER be pleased to state:

(a) whether public grievances cells have been set up in various Ministries/Departments of the Union Government;

(b) the number of complaints received in each of these Ministries/Departments during the last six months;

(c) the average rate of disposal of complaints during the last three years; and

(d) the steps proposed to be taken to make the functioning of these cells more effective?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) Yes, Sir.

(b) and (c) According to information received from various Ministries/Departments, more than four lakh grievances were received during the 6 month period from 1st January to 30th June, 1991. The average rate of disposal of grievances received in various Ministries and Departments during the last three years (1987-88 to 1989-90) was more than 75 per cent of the total.

(d) Government has emphasised from time to time the need for strengthening the grievance cells of the Ministries/Departments. The grievance cell is generally headed by an officer not below the rank of Deputy Secretary. One day in the week is observed as meeting-less day when all officers of the ranks of Deputy Secretary and above are to be available at their desks for receiving personally public grievances. Government has repeatedly emphasised the need for atten-

ding to public grievances expeditiously with due attention to all relevant facts of the case.

Cement Factory in U.P.

2065. SHRI RAJENDRA KUMAR SHARMA: Will the PRIME MINISTER be pleased to state:

(a) whether any proposal for setting up a cement factory in Uttar Pradesh is pending with the Union Government;

(b) if so, the reasons for delay in giving clearance; and

(c) the steps taken to set up the factory?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) to (c) M/s. Cement Corporation of India had applied for change of location from Bhatinda (Punjab) to Bagpat (Uttar Pradesh) for setting up a cement grinding unit.

M/s. Darshan Oils (P) Limited had applied, under Exempted Industries Registration Scheme, for setting up a mini cement plant in District Aligarh (Uttar Pradesh) for manufacture of cement for a capacity of 66,000 tonnes per annum.

Under the revised Licensing Policy, notified recently, no Industrial Licence is required for setting up new cement projects.

Shortage of Fertilisers in Andhra Pradesh

2066. SHRI SUBHANADREESWARA RAO VADDE: Will the PRIME MINISTER be pleased to state:

(a) whether it has come to the notice of the Union Government that certain types of fertilisers are in short supply in some parts of the country leading to black marketing, thus putting a heavy burden on the farmers and

(b) if so, the steps taken by the Union Government to ensure definite and timely availability of fertilisers in all parts of the country and with particular reference to Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS (DR. CHINTA MOHAN): (a) and (b) In the current crop season the requirements of major fertilisers like Urea and DAP have been, by and large, met fully. In certain parts of the country shortage of certain fertilisers like Ammonium Sulphate, CAN, Complexes, etc., has been noticed. This is due to limited production of these fertilisers in this country. In such cases, the shortage is met by supplying additional quantity of urea and DAP to meet the agronomic requirements. Certain unconfirmed reports, of late, have been received about the sale of fertilisers at premium in Andhra Pradesh. The State Government has been advised to keep strict watch on the situation and to ensure that fertilisers are to the farmers within the maximum statutory price as fixed by the Government.

Exemption of Sugar Industry from Credit Freeze

2067. SHRI HARI KISHORE SINGH: Will the Minister of FOOD be pleased to state:

(a) whether any decision has been taken to exempt sugar industry from credit freeze;

(b) if so, the details thereof; and

(c) the arrears due to the farmers especially in Bihar, upto May, 1991, mill-wise?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) and (b) In view of the need to restrain credit expansion, the Reserve Bank of India had imposed certain limits on cash credit for the period 9th May, 1991 to 30th September, 1991. These restrictions provided, inter alia, that the